

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**CAUSE LIST (IN COURT NO. 1)**

Date : 19<sup>th</sup> December, 2016  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U. D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
1.	Original Application No. 666/2016	Shri Ramotar Vs. M/s Super Star Promoters Pvt. Ltd.&Anr.	Mr. Vijay Kasana & Mr. R. J. Khatana, Adv. for Applicant
2.	<b>M.A. No. 1265/2016 IN</b> Original Application No. 476/2016	Suraj Mal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pardeep Dahiya, Adv. for Applicant in M.A.
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	<b>Execution Application No. 14/2016</b> in O.A. No. 176/2014	Atul Bhardwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Gaurav Kumar Bansal, Adv. for R-2 Mr. Suryanarayan Singh, AAG for HP Mr. Aditya Dhawan, Adv. for HPSEB Ltd.
4.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC
<b>FOR HEARING</b>			
5.	Appeal No. 40/2016 (M.A. No. 744/2016)	M/s SPR & RG Construction (P) Ltd. Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Pratap, Adv. for R-1 Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Gaurav Dhingra, Adv. for State of UP Mr.M.Gopinath,Adv.for Labour Contractor
6.	Appeal No. 41/2016 (M.A. No. 746/2016)	M/s Dugar Housing Ltd. Vs. Ministry of Environment, Forests & Climate Change & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Pratap, Adv. for R-1 Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Gaurav Dhingra, Adv. for State of UP

7.	Original Application No. 261/2016	Citizen Welfare Society  Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Adv. for Applicant  Mr. Raman Yadav, Adv. for R-1 & 2 Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6
8.	Original Application No. 467/2016	Appaswamy Real Estates Ltd.  Vs. The State Level Environment Impact Assessment Authority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TN PCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. R. Chandrachud, Adv.
9.	Original Application No. 468/2016	Ambattur Realty Private Limited  Vs. The State Level Environment Impact Assessment Authority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TN PCB Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Krishan Venugopal, Sr. Adv. with Mr. Ashwin Kumar D.S., Adv. Mr. R. Chandrachud, Adv.
10.	<b>Original Application No. 570/2016</b> (Earlier O.A.No.288/2016)	M/s Anjli Infra Housing LLP  Vs. Union of India & Ors.	Report of the Expert Committee filed by Mr. Rajkumar, Adv. for CPCB
11.	Original Application No. 576/2016	M/s. Ankur Khusal Construction LLP  Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, Chennai Mr. R. Rakesh Sharma, Adv. for TNPCB
12.	Original Application No. 579/2016	M/s. Anjli Infra Housing LLP  Vs. Union of India & Ors.	Mr. Amit S. Chadha, Sr. Adv. with Mr. R. Chandrachud, Adv. for Applicant  Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN
13.	<b>M.A. No. 1107/2015</b> (M.A. No. 1345/2015) in Original Application No. 171/2013	NGT Bar Association  Vs. MoEF	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. A. R. Takkar, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5 Mr. Anand Prakash & Mr. Ravi Dhoopab, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for UPPCB Dr. Abhishek Atrey & Mr. Sumit Rajora, Adv. for UT of Lakshdweep Mr. Gudipati G. Kashyap, Adv. Mr. Gurinderjit Kaur, Adv.

			Mr. R. L. Sankiya, Adv. Mr. Gopal Singh & Mr. Rituraj Singh, Advs. for State of Tripura Mr. Suryanarayan Singh, AAG for State of HP Ms. N. R. Nariman, Adv. (LC) Mr. Varinder Kumar Sharma, Adv. Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Deep Bhatia, Adv. for NCR Real Tech. Mr. Abhimanyu Garg, Adv. for UT of Puducherry
<b>CASES OF COURT NO. 2</b>			
<b>FOR DIRECTION</b>			
14.	Original Application No. 26/2016	Abdul Mannan Vs. Union of India & Ors.	Mr. S. D. Ansari, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Biraja Mahapatra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-4 Mr. Kush Sharma, Adv. for R-6 Mr. B. H. Hashmi, Adv. for R-7
<b>FOR ADMISSION</b>			
15.	Original Application No. 665/2016 (M.A. No. 1252/2016)	Rana Randeep Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
16.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
17.	Original Application No. 670/2016	Conservation Action Trust & Anr. Vs. Ministry of Coal & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
18.	<b>Original Application No. 431/2016</b> <b>(M.A. No. 1275/2016)</b> (Earlier M.A. 831/2015) & <b>(M.A. No. 1276/2016)</b> (Earlier M.A. 132/2016) (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Mr. Balendu Shekhar, Adv. for R-1 Mr. N. B. Joshi, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for State of Rajasthan
<b>FOR HEARING</b>			
19.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal, Adv. for Applicant Ms. Purnima Maheshwari, Advs. for R-1 & 2 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for DPCC Mr. Jitendra Mohan Sharma, Sr. Adv. with Mr. Ajit Sharma, Adv. for R-5
20.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. P. K. Agrawal, Adv. Unity Legal, Advs.

21.	Original Application No. 56/2016 (M.A. No. 323/2016 & M.A. No. 1163/2016)	Samajik Parivartan Sewa Samiti (Regd.)  Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Ms. Divya Prakash Pande, Adv.
22.	Original Application No. 289/2016	Jagbir Singh  Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar, Adv. for CPCB
23.	Original Application No. 318/2016 (M.A. No. 644/2016, M.A. No. 959/2016, M.A. No. 1159/2016 & M.A. No. 1245/2016)	Shailesh Singh  Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, Applicant in person  Mr. Abhishek Yadav, Adv. for R-1, 5 & 9 Mr. Amit Singh Chaddha, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-2 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-3 Mr. S. A. Zaidi, Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. M. G. Kamath, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Raman Yadav, Adv. for GDA
24.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh  Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.

**Note :** Original Application No. 59/2012, Vikrant Kumar Tongad Vs Union of India & Ors. shall be taken up before Court No. 2 (date shall be notified later).

**CASES OF COURT NO. 1**

**FOR HEARING**

25.	Original Application No. 200/2014 (M.A. No. 205/2016, M.A. No. 206/2016, M.A. No. 224/2016, M.A. No. 585/2016, M.A. No. 815/2016 & M.A. No. 1199/2016 (C.W.P. No. 3727/1985))	M.C. Mehta  Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person  Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA
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			<p>Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC  Mr. A.R. Takkar, Adv.  Mr. Parag Tripathi, Sr. Adv.  Mr. Sanjay Upadhyay, Adv.  Mr. B. V. Niren, Adv. for CGWA  Mr. I. K. Kapila, Adv.  Mr. Devashish Bharuka, Adv.  Ms. Yogmaya Agnihotri, Adv. for CECB  Mr. Raman Yadav, Adv. for UP Jal Nigam  Mr. Jayesh Gaurav, Adv. for JSPCB  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. A. K. Prasad, Adv.  Mr. Rajul Shrivastav, Adv. for MPPCB  Mr. Rajiv Nanda, Adv.  Mr. Vibhav Misra, Adv.  Ms. Shagun, Adv. for WBPCB  Ms. Priyanka Sinha Adv. for Jharkhand  Mr. Rudreshwar Singh, Adv. for BSPCB  Ms. Alpana Poddar, Adv. for CPCB  Mr. U. K. Uniyal, AG for Uttarakhand  Mr. Asheesh Jain, Mr. Ritwick Dutta &amp; Mr. Rahul Chaudhary, Adv.  Mr. Suraj Prakash Singh, Adv. for UPSMA  Mr. Atul Batra, Adv.  Ms. Neelam Rathore, Adv.  Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv.  Mr. Motish K. Singh, Adv.  Mr. M. Z. Choudhary, Adv.  Ms. Asha Nayyar Basu, Adv.  Mr. S. Wasim A. Qadri, Adv.  Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand</p>
26.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs. Union of India & Ors.	<p>Mr. Gaurav K. Bansal, Adv. for Applicant</p> <p>Mr. Abhishek Paruthi, Adv. for R-1  Mr. Abhishek Yadav, Adv. for R-2, 6, 7, 10 &amp; 11  Mr. Pradeep Mishra, Adv. for R-3, 4 &amp; 8  Ms. Sushma Singh, Adv. for R – 5  Mr. Rahul Verma, AAG for R – 12, 13 &amp; 22  Mr. I. K. Kapila, Mr. Anil Kumar &amp; Mr. Sarvesh Kumar, Adv. for R-15 &amp; 16  Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB  Mr. Mukesh Verma, Adv. for UP  Mr. B. V. Niren, Adv. for CGWA  Mr. Amit Anand Tiwari, Adv.</p>
27.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1  Mr. Pradeep Misra, Adv. for R-2  Mr. Abhishek Yadav, Adv. for R – 3  Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R – 4  Mr. Sudhir Kulshreshtha, Adv. for R-5  Mr. Raunak Parekh, Adv. for R-6 &amp; 7  Mr. Mukesh Verma, Adv. for R-8  Mr. Ravindra Kumar, Adv. for R-10 &amp; 11  Mr. A. K. Prasad, Adv. for MoWR  Mr. B. V. Niren, Adv. for CGWA  Mr. Rajesh, Adv. for UPSIDC  Mr. Ajay Kumar Mishra, Sr. Adv.</p>

28.	<b>Execution Application No. 17/2016</b> (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case)  Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Abhishek Yadav, Adv. for State of UP
29.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod  Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant  Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Dutt, Adv. for R-8 to 14 & 18 to 22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
30.	Original Application No. 44/2016	Mushtakeem  Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia & Mr. Devashish Bharuka, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Ankit Verma, Adv. for R-3 to 10 Mr. Ankur Mittal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Vikas Singh, Sr. Adv. with Mr. Shaurya Sharma, Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
31.	Original Application No. 517/2015 (M.A. No. 1247/2015 & M.A. No. 1288/2015)	Sandeep Kumar  Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv.
32.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar  Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant  Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Abhishek Yadav, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.
33.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga  Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG with Ms. Bhakti Pasrija, Adv. for R-2 to 5 Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Duta, Adv. for Noticee
34.	<b>M.A. No. 425/2016</b> in Original Application No. 184/2013	Gurpreet Singh Bagga  Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2

			Mr. Anil Grover, AAG for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP
35.	Original Application No. 304/2015 (CW No. 211/2011)	Jai Singh & Anr.  Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG
36.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar  Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
37.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co.  Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP
38.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016, <b>M.A. No.1267/2016 &amp;</b> <b>M.A. No.1268/2016)</b>	Joginder Singh  Vs. Ministry of Environment & Forest & Ors.	Mr. U. M. Tripathi, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG with Mr. Rahul Khurana Adv. for State of Haryana Mr. Ritwick Dutta, Adv. (L.C.)
39.	Original Application No. 540/2015	Ved Pal Singh  Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Abhishek Paruthi, Adv. Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
40.	Original Application No. 90/2016 (M.A. No. 1223/2016)	Chander Mohan Uppal  Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) Mr. Ashok Kumar Sharma, Adv.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)